

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

S.M.W. (Cr1.) No.1/2022

IN RE:

FRAMING GUIDELINES REGARDING POTENTIAL MITIGATING  
CIRCUMSTANCES TO BE CONSIDERED WHILE IMPOSING  
DEATH SENTENCES

Date : 10-05-2022 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT  
HON'BLE MR. JUSTICE S. RAVINDRA BHAT  
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

Counsel for the Parties:

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Mohd. Rizwan Ahmad, Adv.  
Mohd. Mujahid Ahmad, Adv.

Mr. Gaurav Agrawal, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List on 18.05.2022, at the end of the Board.

(MUKESH NASA)  
COURT MASTER

(VIRENDER SINGH)  
BRANCH OFFICER